

HIGH COURT OF TRIPURA		
STATEMENT SHOWING THE PENDENCY OF FAMILY COURT RELATED CASES AS ON 31.08.2020		
Sl. No.	Category of cases (Family Court matters)	Pendency (As on 31.08.2020)
1	MAT App	47
2	FA	25
3	FAO	2
4	Criminal Revision Petition	22
Total		96
Monthly Reports regarding numbers of cases relating to Family Court matters		
Sl. No	Name of the District	Number of cases pending
1	Family Court, Agartala	645
2	Additional Family Court, Agartala	793
3	Family Court, Udaipur	309
4	Family Court, Kailashahar	162
5	Family Court, Ambassa	20
6	Family Court, Khowai	133
7	Family Court, Sonamura	109
Total		2171
Monthly Reports regarding numbers of cases relating to Family Court matters		
Sl. No	Name of the District	Number of cases pending
1	West Tripura Judicial District, Agartala	1
2	Gomati Judicial District	72
3	South Tripura Judicial District	223
4	Unakoti Judicial District	0
5	North Tripura Judicial District	388
6	Sepahijala Judicial District	8
7	Khowai Judicial District	0
8	Dhalai Judicial District	109
Total		801
Total pendency in Tripura as on 31.08.2020		
1	Family Courts	2171
2	District Courts other than the Family Courts	801
Grand Total		2972